## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP Nos. 27-A to 27-D/2016 & MCA 1/2016 in TP 27/2016 with TP No. 27/397-398/NCLT/AHM/2016 (New) CA Nos. 190/2013, 11/2014, 295/2014, 26/2016 & MCA\_/2016 with CP No. 49/397-398/CLB/MB/2012 (Old)

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Kusum Tibrewal & Ors.

V/s.

Prabhakar Processors Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

ASHOK MEHTA

P.C.S. A.R. for Petitiones

2. Phyantym Alwacan Awount

Learned PCS Mr. Ashok Mehta present for Petitioners. Learned Advocate Mr. S. Suryanarayanan present for Respondents.

Heard arguments of Learned PCS for Petitioners.

For arguments of Learned Counsel for Respondents and for written submission from both sides.

List the matter on 08.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.